

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

09.01.2015

OA No. 199/2011 with MA 159/2011

Applicant present in person.

Mr. Mukesh Agarwal, Counsel for respondent no. 1.

Mr. V.D. Sharma, Counsel for respondent no. 2.

Heard. The reply filed by respondent no. 2 is taken on record.

The applicant has placed an order dated 20.10.2014 whereby his suspension order has been withdrawn. The order dated 20.10.2014 is taken on record.

In view of this subsequent development, the present OA has become infructuous and is dismissed accordingly.

Anil Kumar
(Anil Kumar)
Member (A)

B.V. Rao
(B.V. Rao)
Member (J)

Abdul